GOVERNMENT OF INDIA MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

LOK SABHA UNSTARRED QUESTION NO. 3070 ANSWERED ON 18TH DECEMBER, 2025

REDUCTION IN TOLL COLLECTION COSTS

3070. SHRI VISHNU DAYAL RAM:

SMT. KAMALJEET SEHRAWAT:

DR. RAJESH MISHRA:

SHRI ALOK SHARMA:

SHRI JASHUBHAI BHILUBHAI RATHVA:

SHRI MAHENDRA SINGH SOLANKY:

SHRI NABA CHARAN MAJHI:

SHRI JANARDAN MISHRA:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सडक परिवहन और राजमार्ग मंत्री

be pleased to state:

- (a) the factors leading to a significant reduction in toll collection cost during the Financial Year 2024-25 as compared to the previous year in the country including in Dewas-Shajapur regions of Madhya Pradesh;
- (b) the contract and bidding reforms introduced by the National Highways Authority of India (NHAI) in the country including in Dewas-Shajapur Constituency;
- (c) the manner in which the said measures have affected the bidder's participation, revenue remittance and operational efficiency at the toll plazas funded through the Government exchequer in the country including the said region;
- (d) whether the Government proposes to take further policy measures to improve transparency and cost-effectiveness in toll operations;
- (e) if so, the details thereof;
- (f) the number of tolls presently operating in Sidhi Lok Sabha Constituency; and

(g) the details of the agencies operating the said tolls?

ANSWER

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

(SHRI NITIN JAIRAM GADKARI)

- (a) to (b) The Government has taken up various steps for improvement in user fee collection mechanism which includes introduction of various initiatives like automated monitoring of Bidding timelines, close monitoring of timely deposition of remittance through Datalake, introduction of Windfall Gain Clause so that in case of increase of substantial increase in user fee Collection, the agreement can be terminated with 7 days Notice, limiting the Number of pre-mature requests in a year to 3 and same Bidder not allowed to bid for the same Fee Plaza bid for which he has submitted the pre-mature termination request. Deemed extension of 3 months (in 1 Year Contracts) and 1 month (in Short term Contracts of 3 Months) has been deleted. Over Stay provisions have been added and defined in Contract Agreement. By default, contracts are awarded for period of 1 year through competitive bidding. Further, Short term Contracts are awarded only for new Plaza or where the traffic has still not stabilised or where abnormally low bids are received. Furthermore, interactions with User Fee Collection Agencies are regularly done to address their issues and seeking suggestions for system improvements. These steps/initiatives were taken on NHs across the country including in Dewas-Shajapur Constituency.
- (c) The above mentioned measures undertaken by the Government have had a positive and measurable impact on bidder participation, revenue remittance, and operational efficiency at user fee plazas on NH sections funded through the Government exchequer across the country, including the Dewas-Shajapur Constituency.

In addition to above, issuance of Standard Operating Procedure (SOP) vide Policy Circular No. 17.5.87 / 2024 dated 25.01.2024 for ensuring Operational Transparency in Tolling Operation especially with respect to cash and overload fee collection) for monitoring cash and TMS entries have increased revenue. Surprise inspections by the competent authority

and mandatory electronic based processing of every transaction have ensured accurate reporting and higher remittance to Government. These measures have contributed enhanced operational transparency, increased participation and increase in Remittances to Government exchequer & Toll Collection.

- (d) to (e) The Government continuously reviews tolling policies and operational practices with the objective of enhancing transparency and cost-effectiveness in toll operations. Based on such reviews, measures are taken from time to time.
- (f) Sonvarsha Fee Plaza at Ch. Km. 58+800 of Rewa-Sidhi section from Churhat bypass to Siddhi Bypass end of NH-75E (New NH-39) is operational in Sidhi Lok Sabha Constituency in the State of Madhya Pradesh.
- (g) The user fee collection at the Sonvarsha Fee Plaza is currently being managed by the National Highways Authority of India (NHAI) through its appointed fee collection agency. The contract period for the above mentioned fee collection agency is one year from 30th October, 2025, to 30th October, 2026.
